

DIVISION BENCH  
COURT - I

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> APRIL 2024.**

IN THE MATTER OF	PLANET COMMODITIES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearances (via video conferencing/physically)**

**For the Petitioner**

**Mrs. Manju Bhuteria, Adv.**

**Ms. Aisha Amin, Adv.**

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Post the matter on **06.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**